

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

28. M.A. 2859/2019
M.A. 972/2019
IN
C.P.(IB)-3065(MB)/2018

CORAM: SHRI H.V SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.03.2021**.

NAME OF THE PARTIES: Galaxy Ceramic Studio
V/s
Passion For Lifestyles Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Both parties are present through virtual hearing.

List this matter on 10.05.2021 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V SUBBA RAO
Member (Judicial)